IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-204/ND/2017

In the matter of

Mr. Brij Bhushan

.. PETITIONER

Vs.

Ashoka Pulp & Paper (P) Ltd

.. RESPONDENT

SECTION:

Under Section 241 (1)

Order delivered on 21.12.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant : Mr. Rakesh Kumar, Advocate

For the Respondent/Corporate Debtor: Dr. MK Pandey, Advocate

ORDER

As in C.P. 398/ND/2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 21.12.2017